

[English]

Loan Sanctioned for Truck/Bus by Punjab and Sind Bank

8510. SHRI MATILAL HANSDA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that during the second half of the year 1983, Incharge of the Eastern Region of Punjab & Sind Bank, sanctioned truck/bus loans amounting to Rs. 4.00 crores;

(b) whether it is a fact that during the said period there was ceiling on advances in view of adverse liquidity position of the bank and in no other region of the bank such huge advances were made to one category only;

(c) whether it is also a fact that all these truck/bus advances have become bad debts and no recovery is forthcoming;

(d) if so, whether any inquiry into the matter has since been conducted to know as to how and under whose authority the loans were granted; and

(e) if not, the reasons therefor and the steps proposed to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Punjab & Sind Bank has reported that during the second half of the year 1983, the Incharge of the Eastern Region of the bank sanctioned 128 trucks/bus loans amounting to Rs. 2.23 crores as a part of the normal business transactions of the bank under the priority sector advances.

(b) and (c). The bank has also reported that the advances made during the said period were on the basis of the credit budget as approved by its head office and the overall recovery position was satisfactory.

(d) and (e) The complaint received in this regard was enquired into by the bank. Since there was no substance in the complaint the matter was closed after the

enquiry. On a similar reference the CVC also closed the case after necessary examination.

Expansion of Tourism in Calicut During Seventh Plan

8511. DR. K. G. ADIYODI : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the number of places included for expansion of tourism in Calicut, Wynad of Cannanore Districts in Kerala during the Seventh Five Year Plan and the amount allotted for each; and

(b) the proposals regarding 'Kunjali Marikar' 'Thatchali atheyaman' and 'Pazhassi Raja' memorials with details of allotment and time schedule of construction ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) The Central Department of Tourism does not make place-wise allocation of funds during the 7th Five Year Plan. However, it provides central assistance for individual projects submitted by the State Governments based on the merits of such projects. On the request of the Kerala State Government, the following projects were sanctioned for Wynad and Cannanore during 1985-86 :

	Amount sanctioned	Amount released
1. Way-side amenities with accommodation at Cannanore.	Rs. 10.28 lakhs	Rs. 4.00 lakhs
2. Way-side amenities with accommodation at Wynad.	Rs. 10.28 lakhs	Rs. 4.00 lakhs

(b) No proposals for the development of these centres have been received by the Department of Tourism.